

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : ICCI Bank Ltd.
Vs
Oceanic Tropical Fruits Pvt. Ltd.

MAIN PETITION NUMBER : CP/564/IB/2017

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1778(CHE)/2023, IA/550(CHE)/2023, IA(IBC)/1035(CHE)2023,
IA(IBC)/411(CHE)2024

COMMON ORDER

Present: Shri. H. Karthik Seshadri, Ld. Counsel for the Applicant/ICICI Bank Ltd./Central Bank of India.

Shri. M.L. Ganesh, Ld. Counsel for the Respondent/State Bank of India.

Shri. A.G. Satyanarayana, Ld. Counsel for the Liquidator.

It is stated that the minutes have already be circulated.

Shri. A.G. Satyanarayana seeks and is granted a weeks time to file the minutes and the counter.

Written synopsis be filed.

List all the applications for hearing on **11.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs